

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No.210
107(ND)14
CA-1503/2019

IN THE MATTER OF:

Mr. Navin Aggarwal	...	Applicant/Petitioner
Versus		
M/s. SRG Polypet Pvt. Ltd. & Ors.	...	Respondent

Under Section: 397-398 of Companies Act

Order delivered on 10.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: For R-3- Mansumyer Singh, Adv

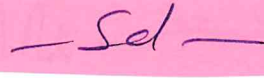
Order

None appeared for the Applicant. List the matter on 11th October, 2021. The parties are also directed to upload the documents including the main application on the DMS.

List the matter on 11th October, 2021.



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**